

आयकर अपीलिय अधिकरण, 'डी' न्यायपीठ, चेन्नई  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**'D' BENCH: CHENNAI**

श्री महावीर सिंह, माननीय उपाध्यक्ष, एवं  
श्री जी. मंजूनाथा, माननीय लेखा सदस्य के समक्ष  
**BEFORE SHRI MAHAVIR SINGH, HON'BLE VICE PRESIDENT AND**  
**SHRI G. MANJUNATHA, HON'BLE ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No.98/Chny/2021  
निर्धारण वर्ष /Assessment Year: 2016-17

M/s.L.G.Balakrishnan & Bros. Ltd.,  
6/16/13, Krishnarayanpuram Road,  
Ganapathy Post,  
Coimbatore-641 006.

v. The Asst. Commissioner-  
of Income Tax,  
Corporate Circle-1,  
Coimbatore.

[PAN: AAACL 3740 P]  
(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/ Appellant by	:	Mr.B.Ramakrishnan, CA
प्रत्यर्थी की ओर से /Respondent by	:	Dr.S. Palani Kumar, CIT
सुनवाई की तारीख/Date of Hearing	:	20.06.2022
घोषणा की तारीख /Date of Pronouncement	:	20.06.2022

**आदेश / ORDER**

**PER G. MANJUNATHA, ACCOUNTANT MEMBER:**

This appeal filed by the assessee is directed against the order of the Principal Commissioner of Income Tax, Coimbatore, dated 26.02.2021 and pertains to assessment year 2016-17.

2. The Id.Counsel for the assessee, at the time of hearing, submitted that the assessee has instructed him to withdraw the appeal and therefore, prayed that assessee may be permitted to withdraw its appeal and same may be dismissed as withdrawn.

:: 2 ::

3. The Id.DR for the Revenue, has no objection to withdraw the appeal.
4. In view of the above reasons, we dismiss the appeal filed by the assessee as withdrawn

Order pronounced on the 20<sup>th</sup> day of June, 2022, in Chennai.

**Sd/-**  
(महावीर सिंह)  
**(MAHAVIR SINGH)**  
उपाध्यक्ष /VICE PRESIDENT

**Sd/-**  
(जी. मंजूनाथा)  
**(G. MANJUNATHA)**  
लेखा सदस्य/ACCOUNTANT MEMBER

चेन्नई/Chennai,  
दिनांक/Dated: 20<sup>th</sup> June, 2022.  
**TLN**

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)
4. आयकर आयुक्त/CIT
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF